

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

10. I.A. 966/2020
M.A. 3565/2019
IN
C.P.(IB) -2673(MB)/2019

CORAM: SHRI H.P. CHATURVEDI, MEMBER (J)
SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **09.03.2021**

NAME OF THE PARTIES: Pacific Blue Cargo Pvt Ltd

V/s

National Plastic Industries Ltd

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

The matter is taken up through virtual hearing (VC).

Ms. Bhavika Deora, i/b Jayakar & Partner counsel appearing for the
Operational Creditor, Ms. Divya Shetty, i/b Nankani, and Ishwar Nankani,
counsel for the Corporate Debtor are present through virtual hearing.

We are of the view that the matter be listed before the regular bench for
adjudicating the issue involved in the present I.A. List this matter on
26.04.2021.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
H.P. CHATURVEDI
Member (Judicial)